

By email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-04/2013/ 695 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri P.K. Bora,
District & Sessions Judge,
Darrang, Mangaldai.

Dated Guwahati, 15th February 2019.

Sub:- **Headquarter leave permission.**

Ref:- Your letter No. DJ (D) 1103, dtd. 14.02.2019.

Sir,

With reference to the above, I am directed to inform you that you have been allowed station leave permission for the period from the evening of 14.02.2019 till the morning of 15.02.2019, as prayed for.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-04/2003/ 696 /A, dated 15 '02 '19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

Chris/19

JT. REGISTRAR (VIGILANCE)

Rolan